

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

C.P. (IB) No. 359/Chd/Hry/2022

IN THE MATTER OF:

**Sh. Harish Chandra Bhatia, Prop. Steel ...Petitioner-Operational Creditor
Kart**

Versus

Bird Machines Private Limited ...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 16.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 29.08.2024.

Sd/-
Court Officer